

**THE HIGH COURT OF ORISSA, CUTTACK**



**NOTICE**

Dated, the 5<sup>th</sup> May, 2021

It is hereby notified for information of all concerned that the Notice dated 30.04.2021 regarding functioning of High Court during Summer Vacation, 2021 stands modified to the extent as under:-

**“The cases which were adjourned to 3<sup>rd</sup> May, 2021 to 21<sup>st</sup> May, 2021 shall be listed before the concerned Vacation Bench only if there is a mention memo by the learned counsel for the Petitioner/Petitioners or by the learned counsel for the Opposite Party/Parties, as the case may be, regarding urgency of such matters subject to the Court deciding it to be urgent.”**

**BY ORDER**

**Sd/- S.K.Mishra**

5/5/2021

**REGISTRAR (JUDICIAL)**